BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 124/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.12.2017</u>

Name of the Company:

Draft Air (India) Pvt Ltd.

V/s.

Asia Motorworks Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. TIETH NAYAK

Petitioner

2. Nandish Chudgas alw Raheel Patel 16. Nouvari Associates

Respondent =

Learned Advocate Mr. Tirth Nayak present for Operational Creditor/Petitioner. Learned Advocate Mr. Nandish Chudgar, with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondent.

Both sides requested for some time as the matter is under the process of settlement.

List the matter on 18.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of December, 2017.